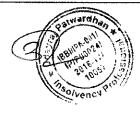
						List o	f Stakeholders of Pinky S	hipyard Private Limited	(in liquidation) (modified)						
						List of Sta	keholders for claims as o	n Liquidation Commence	ment Date: December 13, 2	019					
							Мо	dified on August 17, 2023							
(A)	EINANCIAL CREDITORS - FORM D RECEIVED			Claimant											
r. no.	Details of the Stakeholders								Amount Of Claim Admitted (Rs.)			Proofs Admitte	ed Whether	Details of Security	
	Name	Address	Email Id	Identification Number, if any ££	(Secured/unsec ured/contingen t)	Date of Claim	Principal (a)	Interest (b)	Total (a+b)	Principal (a)	Interest (b)	Total (a+b)	or Rejected in Securi Part, and the Intere	Security Interest Relinquished	Interest
A.	Financial Creditors														
1	Punjab National Bank (Refer Note - 1)	k Ilaco House, Sir PM Road, Fort, Mumbai- 400001	bod06 Jamus co in	PAN: AAACP0165G	Secured	03-01-2020	4,80,79,31,515.00	5,32,21,10,673,00	10,13,06,42,188.00	4,80,79,31,515.00	5,32,21,10,673.00	10,13,00,42,188.00	Fully admitted	Yes	Annexure I
2	Edelweiss Asset Reconstruction Company Ltd.	Edelweiss House Off CST Road Kalina, Mumbai-400098	gicksh. natum arest deltweiseldu, com	CIN: U67100MH2007PLC 174759	Secured	10-01-2020	69,12,60,55,925.59	56,38,67,10,606.51	1,25,51,27,66,532.10	69,12,60,55,925.29	56,38,67,10,606.51	1,25,51,27,66,531.80	Fully admitted	Yes	Annexure I
3	Canara Bank Limited (Refer Note - 2)	Canara Bank, Large Corporate Branch, 14th Floor, 'E' Wing, Maker Tower, Cuffe Parade, Mumbai - 400005	cb2630e/canacubank.com ulicekunarus-canacubank.com despokkunorus-canacubank.com rales-blumudains-conacubank.com neclus huklas-canacubank.com	PAN:AAACC6106G	Secured	28-08-2020	2,78,20,99,330.00	8,90,81,81,602.00	11,69,02,80,932.00	Nit	Nil	Nii	Not Admitted	N.A.	N.A
4	Bank of Baroda (Refer Note - 3)	Bank of Baroda, Mumbal Stresses Asset Branch, 1st Floor, 17/B Horniman Circle Fort, Mumbal - 400 001	sавишилсеван/юфэгофт.com	PAN: AAACB1534F	Secured	06-01-2021	80,41,17,400,00	1,63,24,25,849.00	2,43,65,43,249.00	80,41,17,400.00	1,63.24,25,849.00	2,43,65,43,249.00	Fully admitted	Yes	Annexure I
_	TOTAL (A)						77,52,02,04,170.59	72,24,94,28,730.51	1,49,76,96,32,901.10	74,73,81,04,840.29	63,34,12,47,128.51	1,38,07,93,51,968.80	-		



Notes

The Punjab National Bank ("PNB"), one of the secured creditors of Corporate Debtor on January 03, 2020 had submitted its claim of Rs. 10,13,00,42,188/- in Form D. At the time of submission of Form D, PNB had elected not to relinquish its security interest held in the assets of Corporate Debtor (as noted in column 8A of the Form D). The PNG had vide small dated August 03, 2020 informed that in the interest of a smooth liquidation process, PNB is relinquishing the security interest to the liquidation estate.

The Punjab National Bank ("PNB"), one of the security interest of a smooth liquidation process, PNB is relinquishing the security interest to the liquidation estate.

The Punjab National Bank ("PNB"), one of the security interest of a smooth liquidation process, PNB is relinquishing the security interest to the liquidation process, PNB is relinquishing the security interest to the relinquishment of security interest by PNB.

To give effect to the above, the Liquidator filed an application before Hon'ble NCLT in LA. 265/2021 before the Hon'ble NCLT, Mumbai Bench on February 02, 2021 inter-alia seeking directions from Adjudicating Authority with respect to the relinquishment of security interest by PNB. The Hon'ble NCLT vide its order dated September 08, 2021 (received on September 27, 2021) had allowed relinquishment of Security Interest by PNB. Accordingly, the said effect has been given hereinabove.